employees of the banks. Under the Banking Cumpanies (Acquisition and Transfer of Undertakings) Act, 1970 such representatives are required to be included, in the Boards of Directors to be constituted under the scheme which will be shortly framed by the Central Government under section 9 of that Act.

Offer to Import High-Speed Diesel Oil by Esso

58. SHRI VASUDEVAN NAIR SHRI RAMAVATAR SHASTRI: SHRI ESWARA REDDY: SHRI DHIRESWAR KALITA: SHRI YOQENDRA SHARMA:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the American Oil firm ESSO has submitted a proposal offering to import high-speed diesel oil and light diesel oil;

(b) if so, the details thereof;

(c) whether Government have examined the proposal; and

(d) if so, the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND ME-TALS (SHRI D. R. CHAVAN): (a) No.

(b) to (d). Do not arise.

Arrears of Income Tax against Shri Haridas Mundhra and bis Concerns

59. SHRI C. JANARDHANAN : SHRI RAMAVATAR SHASTRI : SHRI INDRAJIT GUPTA : SHRI YOGENDRA SHARMA : SHRI B. K. MODAK : SHRI JYOTIRMOY BASU : SHRI BHAGABAN DAS :

Will the Minister of FINANCE be pleased to state : (a) whether the amount of arrears against Shti Haridas Mundhra and his concerns which stood originally at Rs. 479,35,000 has been brought down to Rs. 1.97 crores;

(b) if so, how the original amount has been brought down to the present level; and

(c) the extent to which the arrears outstanding against Sbri Mundhra and his concerns have been realised ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does, Sir.

(c) Information regarding the extent of realisations from Shri Haridas Mundhra and the concerns controlled by Shri Mundhra is not readily available. It is being collected and will be laid down on the Table of the Sabha as early as possible.

Setting up of a new Banking Commission to Make Recommendations re: Policy Changes

60. SHRI VASUDEVAN NAIR : SHRI RAMAVATAR SHASTRI : SHRI INDRAJIT GUPTA : SHRI H. N. MUKERJEE : SHRI DHIRESWARA KALITA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that no dicision has yet been taken on the proposal to set up a new Banking Commission to make recommendations for policy changes following nationalisation of the top commercial banks; and

(b) if so, the reasons for the delay in taking a decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b). There has been no proposal under consideration for setting up a new Banking Commission.